

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

CP(IB) No. 48/Chd/Chd/2021

IN THE MATTER OF

**Small Industries Development Bank of ...
India**

Petitioner

Versus

Sukhinder Singh S/o S. Sohan Singh ...

Respondent

Under Section: 95, IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 12.06.2024.

Sd/-
Court Officer